

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208

Appeal- 321/252/ND/2020

IN THE MATTER OF:

Ms Printpack Private Limited

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 19.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rahul Kochar

For the Respondent

: Ms. Mitika for RoC, Ms. Nancy Jain for IT Deptt.

ORDER

The RoC report is on the record. Ms. Nancy Jain has appeared on behalf of IT Deptt. and seeks time to file the report. Let the same be filed within 10 days from today after serving advance copy of the same to the Appellant's Counsel. No further adjournment will be granted on any ground.

In the meantime, the appellant is directed to bring the documents on the record to show that the appellant is a going concern. List on **01.12.2020**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)